NOTES OF THE REGISTRY

24-22 9/2000

The learned applicant evensel prays for time to fete rejoindly Prayer showed. Time greated tell 20-x-2000 for rejoinder

REGISTRAR

Rejnoder og tiles Fradus.

Dt. 20.10.2000

19/4/00

The learned applicant counsel prays for time to file rejoinder. Frayer allowed. Time granted till 30.10.2000 as last chance.

REGISTRAR

Rejoinder not bird.

Reson

ORDERS OF THE TRIBUNAL

9. ORDER DT. 2.2.2001.

It is submitted by Mr.P.R.J.Dash, learned counsel for the applicant that the applicant does not want to pursue this O.A. which has become infructuous. We have heard Mr. P.R.J.Dash, learned counsel for the applicant, Mr.B.Dash, learned Additional Standing Coinsel appearing for the Government of India and, Mr.K.C. Mohanty, learned Government Advocate appearing for the Govt.of Orissa and Mr.B.S.Tripathy, learned counsel appearing for the private Respondents. In view of the submission made by learned counsel for the applicant the OA is disposed of as not being pressed.

vice-chairman

Memoer(Judicial)